

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

LISTED ON: 10.07.2015

Court No. 7

Item No. 43

PETITION FOR SPECIAL LEAVE TO APPEAL (CIVIL) NO. 9889 OF 2015
WITH PRAYER FOR INTERIM RELIEF

UNION OF INDIA & ORS.

...PETITIONER(S)

VERSUS

SHAMBHU NATH DWIVEDI & ORS.

...RESPONDENT(S)

OFFICE REPORT

The Special Leave Petition above mentioned has been filed against the Judgment and Order dated 4.12.2014 passed by the High Court of Judicature at Allahabad in writ Appeal No. 64791 of 2014.

It is submitted that the Special Leave Petition (c) No. 30621 of 2011 involving the validity of O.M. dated 10.8.2011 was listed before the Hon'ble Court on 3.2.2015 and directed to list the matter in second week of March 2015 on non-miscellaneous day and the same is still pending before the Hon'ble Court. (copy of order dated 3.2.2015 enclosed herewith).

It is further submitted that the Special leave petition © No. 9351 of 2015 arising out of similar issue was listed before the Hon'ble Court on 1.4.2015 and directed to list the matter after 4 weeks and the same is listed before the Hon'ble Court on 10.07.2015.

The matter above mentioned is listed before the Hon'ble Court with this office report.

Dated this the 9th day of July, 2015.

ASSISTANT REGISTRAR

Copy to:

Mr. S.N. Terdel, Advocate

Mr. Kiran Kumar, Advocate

ASSISTANT REGISTRAR